

Statement-II

*Details of fund appraised/sanctioned and utilised for schemes/projects under
Nirbhaya Fund in Tamil Nadu as on 03.08.2018*

Sl. No.	Proposal/Project Name	Amount (in lakhs)			
		Year			
		2015-16	2016-17	2017-18	2018-19
1.	One Stop Centre	45.88	-	38.83	87.74
2.	Universalisation of Women Helpline	62.70	-	-	-
3.	Creation of Central Victim Compensation Fund (CVCF)	-	565	-	-

Grants to coaching centres for OBC, SC and ST

*251. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has initiated any scheme to provide grants to coaching institutes which are imparting coaching for UPSC and other competitive examinations to OBC, SC and ST aspirants in view of the fact that there is virtual absence of Government coaching centres;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT) (a) and (b) Yes, Sir. Under the Scheme 'Free Coaching for SC and OBC Students' the Ministry of Social Justice and Empowerment provides grants to coaching institutions for imparting coaching for UPSC and other competitive examinations to SC and OBC students, with total family income of ₹ 6.00 lakh or less per annum. Monthly stipend is also paid to local and outstation students at the rate of ₹ 2500/- and ₹ 5000/- respectively. Students with disabilities are eligible for Special Allowance of ₹ 2000/- per month also.

This scheme is implemented through reputed institutions/centres run by the Central and State Governments, UT Administrations, Universities, Registered Private Institutions/NGOs, etc. The quantum of fees will be as agreed to in the agreement between the Ministry of Social Justice and Empowerment, Government of India and the coaching institution at the time of empanelment.

At present, there is no such scheme for providing coaching to Scheduled Tribe candidates.

(c) Question does not arise in view of (a) and (b) above.

National Electric Mobility Mission

*252. SHRIMATI ROOPA GANGULY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has finalized the mode for pursuance of its National Electric Mobility Mission;

(b) whether Government has set up a research team to analyze the battery conundrum; and

(c) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) to (c) The National Electric Mobility Mission Plan 2020 (NEMMP 2020) was unveiled in 2013. Subsequently, to meet the objectives envisaged under NEMMP 2020, FAME India Scheme [Faster Adoption and Manufacturing of (Hybrid and) Electric Vehicles in India] was notified in March 2015 with an outlay of ₹ 795 crore.

2. The Scheme is now in its final stage and is extended up to 30th September 2018. The second phase of the scheme is yet to be approved.

3. Department of Science and Technology (DST) has informed that four (4) research groups (ISRO, CSIR, ARCI and IIT Bombay) are researching Lithium ion Battery technology. They can use complimentary strengths to collaborate for lower cost lithium ion battery and alternative batteries. DST has further informed that Indian companies can enter into global alliances to develop industrial capability in lithium ion battery for Electric Vehicles (EVs). In addition, Department of Space has informed that the Government has taken steps to transfer Lithium-ion cell manufacturing technology to Indian Industries, based on the indigenous technology developed by ISRO, for use in EVs.

4. Under FAME India Scheme, the Government has approved grant of ₹ 17.20 crore to IIT, Madras for their project for setting up of Centre for Battery Engineering.